F. No.J-16/4/2021-Judicial Government of India Ministry of Law & Justice Department of Legal Affairs (Judicial Section)

Shastri Bhavan, New Delhi Dated & September, 2021

ORDER

The President is pleased to **remove** the name of **Shri Vipul Singhvi**, Advocate from the panel of Central Government Counsel for the High Court of Rajasthan (PB) at Jodhpur with immediate effect, consequently, his name occurring in this Department's Order No. 36(19)/2015-Judl. dated 20.07.2015 (read with No. J-11017/1/2017-Judicial (Part-4) dated 01.08.2018) in the list of Central Government Counsel at serial number 1, stands deleted.

2. Hindi version of this order will follow.

Mjvu Vhrance

(R. S. Verma) Additional Secretary

Copy for information to:

- 1. PS to MLJ/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/PS to all Joint Secretaries in the Department of Legal Affairs.
- 2. Shri Rajdeepak Rastogi, Additional SGI for High Court of Rajasthan.
- 3. The Registrar, High Court of Rajasthan (PB) at Jodhpur.
- 4. Shri Mukesh Rajpurohit, Assistant SGI for High Court of Rajasthan (PB) at Jodhpur, with request to immediately take back all the case flies/briefs pertaining to Union of India from Shri Vipul Singhvi, Advocate for re-allocation of the same.
- 5. Shri Vipul Singhvi, Advocate (through email to vipulsinghviadv@gmail.com) with request to immediately hand over all the case files/briefs pertaining to Union of India to the concerned Incharge Litigation i.e. Ld. Assistant SGI, High Court of Rajasthan (PB) at Jodhpur.
- 6. For uploading on website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' in the link "List of empanelled Advocates".
- 7. Hindi Section for providing Hindi version of this order.
- 8. Office / Spare Copies.

(D. Srinivas)

Section Officer (Judicial)

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